

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

Dated: 30th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Majid Durrani

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Rimali Batra for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Rimali Batra for R-2

APPEAL NO. 184 OF 2017 & IA NOs. 404 & 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mrs. Shikha Ohri
Mr. Ambuj Dixit
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Rimali Batra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **18.07.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member